

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 90(ND)/2011
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: M/s .Greenline Transip Systems pvt.
Vs
Airone Aviation Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Mr. Sameer Kalia	} ADU Respondents	Jainidli
2.	Mr. Harshit Agarwal		
3.	Ms. Sameer Jainidli Gogia		

1.	P. NAGESH	} ADI for petitioner.	A.P. Reddy
2.	K.R. Sasi Prabhu		
3.	Raghu Chandra Reddy		

ORDER

Order reserved.

sd—
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

sd—
(R. VARADHARAJAN)
MEMBER (J)

Dated: 20.2.2017